

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2024

ANSWERED ON:08.03.2011

KIDNAPPING CASES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of kidnapping and missing men, women and children are on the rise in the country;
- (b) if so, the total number of such cases reported/registered and victims traced/ untraced separately during each of the last three years, State-wise;
- (c) the steps taken to trace all the kidnapped children;
- (d) the total number of accused arrested and gangs busted alongwith the action taken against them during the said period; and
- (e) the steps taken by the Government to prevent such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) & (b): As per information compiled by National Crime Records Bureau (NCRB), a total of 27561, 30261 and 33860 cases of kidnapping & abduction were registered in the country during 2007 to 2009 respectively, thereby showing an increasing trend. NCRB does not maintain information on victims of kidnapping & abduction, traced or untraced.

(c) to (e): `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/ UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued on 16th July, 2010.